

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: SURANA POWER LIMITED Date of Commencement of Liquidation: 28-01-2019; List of Stakeholders as on Date: 22-03-2021; Name of IP: Mr. Srikanth Dwarakanath; Last 5 digit of registration number: 10135

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	0	0	0	40427872	0	0	0	NA
2	Liquidation costs incurred till date	0	0	0	21639227	0	0	0	NA
3	Secured financial creditors	10	28524627091	10	28524627032	0	59	0	Annexure 3
4	Unsecured financial creditors	0	0	0	0	0	0	0	Annexure 4
5	Operational creditors (Workmen)	23	9535400	23	7740791	0	1794609	0	Annexure 5
6	Operational creditors (Employees)	3	1048833	3	1048833	0	0	0	Annexure 6
7	Operational creditors (Government Dues)	5	454176715	5	454176715	0	0	0	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	13	9612674361	13	9287092310	0	335527591	0	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	1	4535000000	1	3366492000	0	0	0	Annexure 9
Total		55	43137062400	55	41703244780	0	337322259	0	